

## RAJASTHAN HIGH COURT

No. PA/RG/Misc./2020

Date 30.03.2020

### NOTIFICATION

In view of prevailing situation and Nation wide lock-down by Government of India till 14.04.2020, the directions issued vide this office Notification No. PA/RG/Misc./2020 dated 24.03.2020 for observance in Rajasthan High Court shall remain in force till 14.04.2020 and/or till further orders.

The cases in which dates from 01.04.2020 to 09.04.2020 are given, shall stand adjourned to following dates:-

Date already fixed	Next date of hearing
01.04.2020	29.04.2020
03.04.2020	30.04.2020
07.04.2020	01.05.2020
08.04.2020	04.05.2020
09.04.2020	05.05.2020

By Order

  
REGISTRAR GENERAL

No. PA/RG/Misc./2020/641

Date 30.03.2020

Copy forwarded to the following for information and necessary action:-

- 1.The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
- 2.P.S. to All Hon'ble Judges, Rajasthan High Court.
- 3.The Registrar General, Rajasthan High Court.
- 4.Advocate General, Rajasthan.
- 5.Addl. Solicitor General, Rajasthan.
- 6.The Chairman, Bar Council of Rajasthan.
- 7.President, Rajasthan High Court Advocates' Association, Jodhpur.
- 8.President, Rajasthan High Court Lawyers' Association, Jodhpur.
- 9.President, Rajasthan High Court Bar Association, Jaipur.
- 10.The Registrar (Vig.) / (Admn.) / (Rules) / (Class.) / (Exam.) / OSD (F&I) / (CPC)/(Judicial) Rajasthan High Court, Jodhpur/Jaipur Bench and Registrar hq. At New Delhi.
- 11.Member Secretary, Rajasthan State Legal Services Authority.
- 12.The Director, Rajasthan State Judicial Academy, Jodhpur.
- 13.All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 14.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

  
REGISTRAR GENERAL